

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.06.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1445 & 1460 of 2020 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank Vs. Sterling Biotech Limited (Through Liquidator) & Ors.	Siddharth Sharma	Tushar Gujjar

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 212 of 2020	Harish Amilineni Vs. Rajkumar Brothers and Production Pvt. Ltd. & Anr.	S. Jalan	Abhishek Kumar Tripathi-R1 Atif Rahman-RP
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11:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 306 of 2019 Part Heard	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd. & Ors. With	Kartik Malhotra	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
2.	Comp. App. (AT) (Ins) No. 307 of 2019 Part Heard	Merchem (India) Pvt. Ltd. & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd. & Ors. With	S.Santanam Swaminadhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
3.	Comp. App. (AT) (Ins) No. 315 of 2019 Part Heard	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd. & Ors. With	Sumit Kumar Chauhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
4.	Comp. App. (AT) (Ins) No. 554 of 2019 Part Heard	Industrial engineering Co. Vs. Merchem Ltd. & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 203 of 2020 Part Heard	Committee of Creditors of Educomp Solutions Ltd Vs. Ebix Singapore Pte. Ltd & Anr.	Misha	Ritin Rai

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar